

## Annexure – 3

Name of the Corporate Debtor:  
Date of Commencement of CIRP:  
List of Creditors as on:

**DANALAKSHMI PAPER MILLS PRIVATE LIMITED**  
**29-05-2026**  
**23-06-2026**

**List of Secured Financial Creditors (other than Financial Creditors belonging to any class of creditors).**

Amount in (₹)

Sl. No	Name of the Creditor	Details of Claims received		Details of claim admitted						Amount of Contingency	Amount of any Mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC					
1	Indian Bank	08-06-2026	42,39,55,749	42,39,55,749	OCC, Inland LC, Corporate Loan, WCTL, FITL	42,39,55,749	42,39,55,749	NO	100.00%	NIL	NIL	-	-	NIL
2	Canara Bank,	12-06-2026	7,50,22,274	-	-	-	0	NO	0.00%	NIL	NIL	7,50,22,274	-	Extinguished vide Sec 31(1) & (6) of I&B Code
3	Asset Reconstruction Company (India) Limited Trustee of ARCIL-AST-017-III Trust	16-06-2026	6,12,59,65,650	-	-	-	6,12,59,65,650	NO	0.00%	NIL	NIL	-	6,12,59,65,650	
4	Asset Reconstruction Company (India) Limited Trustee of ARCIL-Trust - 2026C-013	16-06-2026	8,87,79,84,466	-	-	-	8,87,79,84,466	NO	0.00%	NIL	NIL	-	8,87,79,84,466	
			15,50,29,28,139	42,39,55,749					100.0			7,50,22,274	#####	